HIGH COURT OF MEGHALAYA: SHILLONG

No.HCM.II/133/2019-Rect/111

Dated, Shillong the 5th September, 2025

NOTIFICATION

On the basis of the personal interview for the post of Law Clerks cum Legal Research Assistants held on 8th, 28th and 29th August, 2025, the following candidates are declared successful in the order of merit:

- 1. SMTI. KEREN KEZIA WANSHONG
- 2. SMTI. PHIDAIAMONLANG SYLLIANG
- 3. SMTI. BATESI TARIANG

WAITING LIST:

- 1. SHRI. SHEIKH RIYAS ALOM
- 2. SMTI. MERCY MUKHIM
- 3. SMTI. VANSHIKA

REGISTRAR GENERAL

Memo No.HCM.II/133/2019-Rect/111-A Dated Shillong, the 5th September, 2025 Copy to:

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong, for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The Assistant Registrar i/c Establishment Section, High Court of Meghalaya, Shillong for information and necessary action.
- 6. The Systems Analyst, High Court of Mcghalaya, Shillong for uploading the same in the Official Website.
- 7. Notice Board.
- 8. Office file.

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